

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 25 of 1997

Thursday, this the 6th day of February, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. P. Mammen Kurian,
Inspector, Air Customs,
International Airport, Trivandrum
Residing at T.C.No.36/243
Drainage Road, Vallakadavu PO,
Trivandrum - 695 008 .. Applicant

By Advocate Mr. K Ramakumar

Versus

1. The Union of India represented by
the Secretary,
Ministry of Finance, New Delhi.
2. The Commissioner of Central Excise
and Customs,
Central Revenue Buildings,
I.S. Press Road, Cochin-18
3. The Deputy Commissioner (P&V),
Central Revenue Buildings,
I.S. Press Road, Cochin-18
4. The Assistant Commissioner,
Air Customs,
International Airport, Trivandrum. .. Respondents

By Advocate Mr. S Radhakrishnan, ACGSC

The application having been heard on 6-2-1997, the
Tribunal on the same day delivered the following:

ORDER

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant who is working as Inspector, Air Customs of
the Trivandrum International Airport is aggrieved by the
transfer order A-1 dated 20-12-1996 by which he was

contd..2.

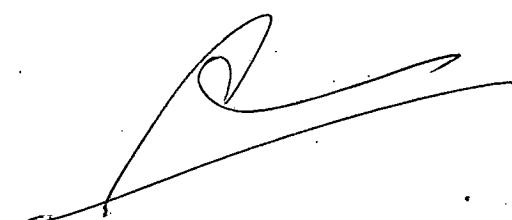
transferred and posted to Kannur. It is stated that the transfer is in public interest on administrative grounds. Applicant submits that he has children studying in school and so the transfer cannot be effected in the middle of the academic year. He further submits that according to A-3 the tenure of two years has been prescribed and he has not completed the prescribed tenure.

2. The respondents submit that there was a complaint against the applicant (R-4), that the respondents propose to conduct an enquiry into the incident, and that it is not desirable to continue the applicant in the Airport posting.

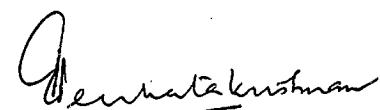
3. We after considering all the aspects of the matter consider that this is not a fit case in which the Tribunal should interfere.

4. Accordingly, the application is dismissed. No costs.

Dated the 6th of February, 1997



AM SIVADAS
JUDICIAL MEMBER



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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LIST OF ANNEXURES

1. Annexure A1: True copy of the transfer order No.280/96 dated 20.12.1996 issued by the 3rd respondent.
2. Annexure A3: True copy of the clarification letter regarding Air Pool Policy dated 31.8.95 by the under Secretary Govt. of India(Respondent No.1)
3. Annexure R 4: True copy of the complaint dated 8.7.1996 by Shri M.S. Nambeesan.

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